# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3607 TO BE ANSWERED ON 11.08.2025

### **MIGRANT WORKERS**

### **3607. SHRI SHAFI PARAMBIL:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the inter-State migrant workers in the country, State/UT-wise;
- (b) whether the Government has data on the States from which the workers migrate to another State;
- (c) if so, the name of the first three States from which largest number of workers migrated to other States; and
- (d) the details of the welfare measures facilitated by the Government to inter-State migrant workers?

#### **ANSWER**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (d): The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self- declaration basis. As on 05.08.2025, over 30.98 crore unorganized workers including migrant workers have registered on eShram portal. State-wise number of unorganized workers including migrant workers registered on eShram portal is annexed.

The first three States with the largest number of unorganized workers including migrant workers registered on eShram portal are Uttar Pradesh, Bihar and West Bengal.

In keeping with the vision of the Budget Announcement, 2024-25, on developing eShram as a "One-Stop-Solution" for unorganized workers including migrant workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram- "One-Stop-Solution" on 21st October 2024. eShram-"One-Stop- Solution" entails integration of different social security/ welfare schemes on a single portal i.e. eShram. This enables unorganised workers, including migrant workers, registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY) and Pradhan Mantri Matru Vandna Yojana (PMMVY).

In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers, licensing of contractors etc. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities protective clothing etc.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UN-STARRED QUESTION NO. 3607 FOR 11.08.2025 REGARDING "MIGRANT WORKERS" RAISED BY SHRI SHAFI PARAMBIL, MP(LS).

States/UTs -wise number of unorganised workers including migrant workers registered on eShram portal, as on 05.08.2025

S.	States	Registration on eShram Portal as on
N.		05.08.2025
1.	ANDAMAN AND NICOBAR ISLANDS	34,455
2.	ANDHRA PRADESH	86,18,260
3.	ARUNACHAL PRADESH	2,09,908
4.	ASSAM	77,13,924
5.	BIHAR	3,00,29,469
6.	CHANDIGARH	1,88,480
7.	CHHATTISGARH	86,03,259
8.	DELHI	35,79,202
9.	GOA	82,998
10.	GUJARAT	1, 21,79,153
11.	HARYANA	54,02,184
12.	HIMACHAL PRADESH	20,03,493
13.	JAMMU AND KASHMIR	35,99,050
14.	JHARKHAND	96,94,965
15.	KARNATAKA	1,08,88,631
16.	KERALA	60,66,525
17.	LADAKH	34,686
18.	LAKSHADWEEP	2,843
19.	MADHYA PRADESH	1,89,30,439
20.	MAHARASHTRA	1,78,55,616
21.	MANIPUR	4,63,867
22.	MEGHALAYA	3,52,419
23.	MIZORAM	72,255
24.	NAGALAND	2,38,334
25.	ODISHA	1,36,07,406
26.	PUDUCHERRY	1,94,804
27.	PUNJAB	58,63,282
28.	RAJASTHAN	1,49,06,374
29.	SIKKIM	48,796
30.	TAMIL NADU	93,15,434
31.	TELANGANA	45,42,660
32.	THE DADRA AND NAGAR HAVELI AND	75,408
	DAMAN AND DIU	
33.	TRIPURA	8,96,317
34.	UTTAR PRADESH	8,39,81,159
35.	UTTARAKHAND	30,86,316
36.	WEST BENGAL	2,64,81,453
	Total	30,98,43,824

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